

HIGH COURT OF HIMACHAL PRADESH, SHIMLA- 171 001

No.HHC/GAZ/14-274/2004-

Dated Shimla, the 9th December, 2013

NOTIFICATION

In exercise of the powers vesting in it under Article 235 of the Constitution of India and Rule 4(2) of the H.P.Judicial Service Rules, 2004 and all other powers enabling it in this behalf, Hon'ble the High Court of Himachal Pradesh has been pleased to order the promotion and appointment of Smt. Sheetal Sharma, Civil Judge (Junior Division)-cum-JMIC, presently on deputation with National Green Tribunal, New Delhi as Deputy Registrar and Shri Vivek Khanal, Civil Judge (Junior Division), Rajgarh as Civil Judges (Senior Division) in the pay scale of Rs.39530-920-40450-1080-49090-1230-54010, purely on adhoc basis, with immediate effect.

BY ORDER

REGISTRAR GENERAL

Endst. No.HHC/GAZ/14-274/2004-

Dated: 9.12.2013

Copy forwarded to:

1. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
2. The Additional Chief Secretary (Home)/ (Personnel) to the Govt. of H.P., Shimla.
3. The Registrar General/ Registrar (Inspection Budget and Confidential Branch)/Registrar (Rules)/Registrar (Subordinate Judiciary, Judicial and Administration)/ Registrar (Vigilance)/ OSD (O&A, Personnel and Library)/OSD (Estt., Protocol & Building)/ CPC-OSD-IT and Administrator-Assistant Coordinator, Main Mediation Centre, High Court of H.P., Shimla.
4. The L.R.-cum- Principal Secretary (Law) to the Govt. of H.P., Shimla.
5. All the District/Additional District and Sessions Judges in H.P.
6. The Legal Advisor to Hon'ble Lokayukta, H.P., Shimla.

7. The Member Secretary/Administrative Officer, H.P. State Legal Services Authority, Shimla.
8. All the Presidents, District Consumer Fora, Shimla, Mandi, Kangra and Dharamshala, H.P.
10. The Presiding Officers, Labour Court/Industrial Tribunal, Shimla/ Dharamshala.
11. The Special Secretary/Additional Secretary (Law) to the Govt. of H.P., Shimla
12. The Accountant General (Audit), H.P., Shimla.
13. The Accountant General, (A & E) Shimla, H.P.
14. All the Additional Registrars/ Deputy Registrars/Secretaries/Court Secretaries of this Court.
15. All the above named officers (By name) for information and necessary action.
16. The Director/Joint Director/Deputy Director, H.P. Judicial Academy, Shimla.
17. The Secretary/Private Secretary Registrar General/ Registrar (Inspection Budget and Confidential Branch)/Registrar (Rules)/Registrar (Subordinate Judiciary, Judicial and Administration)/ Registrar (Vigilance) High Court of H.P., Shimla.
19. The Technical Director, NIC Branch of this Registry for conversion of the same into digital form on Gazette Website in terms of this Registry Office order No.HHC/Admn.1 (18)/78-XI-9934-41, dated 8.4.2011.
20. Guard file.

Registrar General